GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 240 ANSWERED ON 16TH MARCH, 2023

COMPENSATION TO VICTIMS OF ROAD ACCIDENT

*240. SHRI ANUBHAV MOHANTY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has any provision to pay compensation to the road accident victims of hit-and-run cases and if so, the details thereof; and
- (b) the number of such cases registered during the last five years and the current year along with the amount disbursed as compensation to the accident victims of the hit-and-run cases during the said period?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (b) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF THE LOK SABHA STARRED QUESTION NO. 240 ANSWERED ON 16.03.2023 ASKED BY SHRI ANUBHAV MOHANTY REGARDING COMPENSATION TO VICTIMS OF ROAD ACCIDENT

- (a) Ministry, vide G.S.R. 163(E) dated 25.02.2022, has notified the Compensation to Victims of Hit and Run Motor Accidents Scheme, 2022. It provides for increased compensation to victims of hit-and-run accidents, Rs. 50,000 (in case of grievous injury) and Rs. 2,00,000 (in case of death) including detailed procedure for availing this compensation.
- (b) The number of such cases registered during the last five years and the current year along with the amount disbursed as compensation to the accident victims of the hit-and-run cases during the said period are as follows:

	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (upto February, 2023)
No. of Deaths	657	643	615	562	660	72
No. of Injuries	595	590	366	157	113	6
Total no. of claims paid	1252	1233	981	719	773	78
Total amount paid (in lakhs)	238.62	234.54	199.52	162.90	184.60	147
